

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

CP No.981/2016

IN THE MATTER OF:

Union Bank of India

.....PETITIONER

Vs.

M/s. Jay Polychem India Limited

... RESPONDENT

SECTION :

Under Section 439 (1)(b)433(e) & (f)

Order delivered on 04.7.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN,
Hon'ble Member (Technical)

For the Petitioners : -

For the Respondent : -

ORDER

Learned Counsel for the petitioner is present and seeks some time to obtain instructions in relation to the withdrawal of the petition.

The matter is accordingly adjourned and posted on 12.7.2017.

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
04.7.2017